

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 155 of 2014

Dated : 30th Aug, 2016

In the matter of:

Southern Electricity Supply Co. of Odisha Ltd.

.... Appellant(s)

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

ORDER

The Bench did not assemble today.

The matter is posted for hearing on **24th Oct, 2016.**

(Court Master)

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